

**Central Administrative Tribunal
Principal Bench, New Delhi**

C.P.No.468/2017 in O.A. No.1785/2017

Wednesday, this the 27th day of September 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Dr. Rishi Anand, Group A
Under suspension since 12.7.2016
Aged about 43 years
s/o Mr. M M Gupta
R/o 280-281, 3rd Floor, Pocket-IV, Sector 25
Rohini, Delhi – 85

(Mr. Anil Singal, Advocate)

..Applicant

Versus

1. Mr. M M Kutti
Chief Secretary, Govt. NCT of Delhi
Delhi Secretariat, I P Estate, New Delhi
Including all successor(s) to the post of Chief Secretary
Govt. of NCT of Delhi
2. Mr. Madhup Vyas, Secretary
Health & Family Welfare Department
Govt. NCT of Delhi
Delhi Secretariat, IP Estate, New Delhi
I P Estate, New Delhi
Including all successor(s) to the post of Secretary
Health & Family Welfare Department
Govt. of NCT of Delhi

..Respondents

(Mrs. Harvinder Oberoi, Advocate for Mrs. Avnish Ahlawat, Advocate)

O R D E R (ORAL)

Justice Permod Kohli:

Learned counsel for applicant seeks to withdraw this C.P. Dismissed as such.

**(K.N. Shrivastava)
Member (A)**

**(Justice Permod Kohli)
Chairman**

September 27, 2017
/sunil/